

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Tefal India Household Appliances Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	August 16, 1995
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74899DL1995PTC101923
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C-67, 3 rd Floor, DDA Sheds, Okhla Phase-1 Delhi – 110 020
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	October 23, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Anil Rustgi IBBI Registration no.: IBBI/IPA-002/IP-N00683/2018-19/12382 Address: H.no-524, Tower-6, H E W O-1, Sector-56, Gurgaon, Haryana, 122 011 Mail ID: anil_rustgi@yahoo.co.in Phone no.: 9873333343
8.	LAST DATE FOR SUBMISSION OF CLAIMS	November 21, 2020

Notice is hereby given that Tefal India Household Appliances Private Limited has commenced voluntary liquidation on October 23, 2020.

The stakeholders of Tefal India Household Appliances Private Limited are hereby called upon to submit a proof of their claims, on or before November 21, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Signed
Anil Rustgi
(Voluntary Liquidator)



Date: October 23, 2020
Place: Gurgaon